

ITEM NO.1

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

For renewal of FDR.

Date : 26-03-2025 This appeal was called on for hearing today.

For Appellant(s) :

M/S. Parekh & Co., AOR
Ms. Sreeparna Basak, Adv.
Mr. Abhishek Thakral, Adv.
Mr. Jayant Bajaj, Adv.

For Respondent(s) :

Mr. Abhishek Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. of Rs. 4,85,59,487/- (Rupees Four Crore Eighty Five
Lacs Fifty Nine Thousand Four Hundred Eighty Seven Only) together
with interest be renewed for a further period of SIX MONTHS.

SUJATA SINGH
Registrar

pm